

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		City Bank N.A-Vs-Cosmic Ferro Alloys Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. NILADRI KHANRA
Advocate.

Jindal Stainless Ltd.

Jindal Stainless (Hissar) Ltd.

(Operational Creditors)

IRP - Appearing for IRP

[Signature]
31/1/18

Mrs. Isha Sinha
(Advocate)

1. Mr. D. N. Sharma
2. Mr. N. Sengupta

For

Supporting
(Creditor)

New Haryana

Transport Co.

[Signature]
31/1/18

Mrs. Manvi Shukla, Adv
Rishav Banerjee, Adv
Varun Kedia, Adv
Kumardeep Majumdar, Adv

Financial
Creditors

[Signature]

P.T.O.

ORDER

Ld. Counsel for the Interim Resolution Plan (IRP), financial creditor and the operational creditors is present. No one is present from the corporate debtor's side.

Ld. Counsel appearing on behalf of IRP has submitted first progress report, it is recorded. For filing further progress report the matter is adjourned to **28/02/2018**.

Sd

(Jinan K.R.)
Member (J)